(c) if so, the details in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir.

- (b) No, Sir.
- (c) Does not arise.

[English]

## Financial Irregularities in J.N.U

4900. PROF. VIJAY KUMAR MALHOTRA: SHRI DHARMESH PRASAD VARMA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have received any complaint regarding misuse of the fund of the schools of the Jawaharlal Nehru University to the tune of Rs. 2.5 lakhs:
- (b) whether any inquiry has been conducted into the matter;
- (c) if so, the details thereof and action taken against the persons found guilty; and
- (c) the measures being taken to avoid such incidents of financial irregularities/malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (d). According to the information fur-

nished by Jawaharlal Nehru University, defalcation of funds to the tune of about Rs. 2.32 lakhs on account of postage stamps and franking machine in the School of International Studies was detected by the University in April, 1989. The matter was referred to the Finance Officer for inquiry and report. However, his report dated 31.7.1989 did not clearly identify the guilty persons. Therefore, the Vigilance Officer of the University was appointed as Inquiry Officer on 6.9.89 to conduct an inquiry into the said defalcation. The terms of reference of the inquiry are as follows:—

- to determine as to who defalcated and cheated the University to the extent of about Rs. 2.32 lakhs;
- (ii) to fix responsibility in the matter; and
- (iii) to suggest steps to prevent recurrence of such serious lapses.

The inquiry is in an advanced stage.

Meanwhile, the University has taken the following steps to prevent recurrence of such incidents:—

- the despatch work of the School of International Studies has been merged with the Central Despatch of the University;
- (ii) specimen signatures of all officers authorised to sign financial transactions have been obtained and kept with the Finance Department for being tallied whenever requisitions for advances or settlements thereof are received; and
- (iii) provisions regarding drawal of advances are being enforced strictly.